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03.4.01 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. S. Biswas, A.M.

List has been revised. None is present for the applicant. Sri M.K. Sharma holding brief of Sri A.K. Gaur learned Counsel for the respondents prays for and granted a months time to comply with the order and to file detailed Counter affidavit. List on 3.5.2001.

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3-5-2001

Hon'ble Mr. S. Dayal, AM
Hon'ble Mr. Rafiq Uddin, JM

None for the applicant. Sri A.K. Gaur, learned counsel for the respondents files Misc. Appln., which may be numbered by the office. It has been stated in the application that the operation of the order dated 11.1.2000 in the OA No. 871 of 1997 has been stayed by the Hon'ble High Court in Civil Misc. Writ Petition No. 14177 of 2001 until further orders of the court. The order of the High Court^{is} dated 16.4.2001. The Contempt Petition, therefore, does not survive at the present moment. Hence, the Contempt proceedings are dropped and notices issued are discharged.

J.R.
J.M.

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